

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.07.2022 (WEDNESDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt. Ltd & Anr. Vs. Tirumala Projects Pvt. Ltd.	Richa Sandilya	Debjani Chatterjee

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 225 of 2022	Rajasthan State Industrial Development & Investment Corporation Ltd. (RIICO) Vs. Sandeep Kumar Bhatt Liquidator JL KNIT (India) Ltd.	Milind Kumar	Mohit Nandwani Sandeep Kr. Bhatt Kamal Tyagi
3.	Comp. App. (AT) (Ins) No. 447 of 2022	Shree Kedarnath Sugar and Agro Products Ltd. Vs. Karnataka Power Transmission Corporation Ltd. & Ors.	Rony O John	Saurabh Agrawal Komal Mundra-R1 & R2
4.	Comp. App. (AT) (Ins) No.462 of 2022	Regional PF Commissioner, Haldwani Vs. Bhupendra Singh Narayan Singh Rajput (IRP) & Anr.	Kaushik K. Dey	Bhupendra Singh Narayan Rajput

For Hearing

5.	Comp. App. (AT) (Ins) No. 1293 of 2019	Punjab National Bank Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
6.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
7.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11

8.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11
9.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
10.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar-R11
11.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek
12.	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi
13.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup Gunjan Jindal Kartikeya Jaiswal
14.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

15.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019, 1067 of 2020	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
-----	---	---	-------------	---

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**